

(TO BE PUBLISHED IN THE GAZETTE OF INDIA EXTRAORDINARY PART-I SECTION I)

GOVERNMENT OF INDIA
MINISTRY OF COMMERCE & INDUSTRY
DEPARTMENT OF COMMERCE

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PUBLIC NOTICE NO. 78 (RE-2005)/2004-2009
NEW DELHI, THE 27 DECEMBER, 2005

S.O.(E) – In exercise of the powers conferred under Paragraphs 2.1, 2.4 and 2.29 of the Foreign Trade Policy, 2004-2009, the Director General of Foreign Trade hereby makes the following amendment in Public Notice No.76 dated 26.12.2005 : -

2. “The quantity of SPS Raw Sugar to EU mentioned in Para 1(ii) may be amended to read as 10,250 MTs instead of 10,0250 MTs.”
3. This issues in Public Interest.

(G.K.PILLAI)
ADDITIONAL SECRETARY TO THE GOVT. OF INDIA
AND DIRECTOR GENERAL OF FOREIGN TRADE

(Issued from F.No.01/91/180/946/AM06/PC-III)

Copy to all concerned,
By order.

(Ashutosh Jindal)
Jt..Director General of Foreign Trade

(Issued from F.No.01/91/180/946/AM06/PC-III)